

## **Dr. Ashok Kumar Mishra**

Born on 3<sup>rd</sup> January, 1956 in Bihar. [**B.Com (Hons.), M.Com, LL.B (Calcutta University), FCA-ICAI, PGDCA (IIBM), Ph.D-Finance (Patna University), LL.D (National Law School of India University, Bangalore)**]

Dr. A K Mishra began his career in Government Service by joining the Bihar Police Buildings Constructions Corporation as Chief of Accounts and Secretary in 1983 after serving for 4 years in a listed private sector company. He has worked in field of accounts, audit and financial management under Bihar and UP Government undertakings for over 8 years, apart from looking after the legal, consultancy, administrative and vigilance areas as per the Government requirement. He moved to a Central Government undertaking, ITI Limited in 1991 as Chief Manager, Finance. Subsequently, he began his career in Hindustan Aeronautics Limited ('HAL') as Deputy General Manager (Finance) in Kanpur in 1994. He continued serving HAL in various capacities of accounts, audit, project management, financial management and vigilance until his retirement in 2017 in the capacity of Director Finance and Chief Financial Officer, HAL. During his tenure in HAL, his noteworthy accomplishments include drafting standard terms and conditions for defence undertaking contracts and pursuing large value negotiations with international companies, alleviating financial condition of loss making divisions and converting them to profit making division, drafting anti-corruption policy and supervising compliance with government policies to ensure accountability in various departments, and overall supervision of maintenance of accounts. He has been appreciated for his major achievement in dispute resolution wherein he resolved major litigation issues with State Governments of Karnataka and Orissa involving financial liability of over Rs. 12,000 crore pending for over 20 years. He was able to do so through ADR mechanism with a settlement under Rs. 3,500 crore and at minimum tax rate/tax exemption for future. While at HAL, he has also served on the Board of Directors of joint-ventures of HAL with Russian counterparts-Indo Russian Aviation Limited and Multirole Transport Aircraft Limited with Rolls Royce-International Aerospace Manufacturing Private Limited and with Snecma (now Safran) – Snecma HAL Aerospace Private Limited. Throughout his career in financial management, he has also been instrumental in detecting frauds during the audit process from a few thousands to a few crores. He left HAL with a cash balance of over Rs. 20,000 crores.

His acumen in financial management and his concurrent contribution in the public sector were recognized by the Institute of Chartered Accountants of India, and he was awarded the **"Best CFO Award of Public Sector" in 2015.**

Subsequent to an illustrious career in financial management in various organizations for over 37 years, Dr. A K Mishra joined the National Company Law Tribunal, Bengaluru Bench in July 2016 as Member-Technical. Till date, he has disposed of more than 2,000 cases and has authored over 950 orders.

**He has completed various certification programs in finance management and corporate governance from renowned institutions and organizations including Boeing**

**Commercial Airplanes, Seattle, USA, XLRI-Jamshedpur, IIM-Bangalore and Academy on Corporate Governance.**

**He was a member of various committees of renowned organisations including Bangalore Management Association, ICAI Central India Regional Council, Bihar Chamber of Commerce-Patna and Hindustan Aeronautic Limited Academy. He has significantly contributed to the programs of South India Vigilance Study Centre of Defence by assisting them in conducting programs to promote vigilance and anti-corruption.**

**He is regularly invited by educational institutions such as IIM-Bangalore, National Law School of India University, Bangalore, Patna University and Lucknow University to deliver lectures on topics relating to finance and law. Apart from delivering lectures, Dr. Mishra has also been appointed as examiner for various Universities and professional organisations such as ICAI for CA programme, BIT-Mesra for MBA programme and Lucknow University for Ph.D programme.**